

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2109
ANSWERED ON:11.03.2013
TRADE OF MEDICINES
Thakor Shri Jagdish

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether several medicine companies particularly from Madhya Pradesh are importing and exporting medicines without any prior approval/permission of the concerned authorities;
- (b) if so, the details thereof along with the names of companies involved in such business in the country including Madhya Pradesh;
- (c) whether such business has led to loss of revenue to the Government; and
- (d) if so, the details thereof along with the reaction of the Government thereto and the steps being taken by the Government in this regard?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

- (a) to (d) No reports of import or export of medicines from Madhya Pradesh without requisite approval / permission under the Drugs and Cosmetics Act and Rules made thereunder have been received by the Office of Drugs Controller General(I).